

Government. The State Chief Inspector of Factories is considering steps for realization of the dues of the workmen.

#### Agricultural Commission

- \*914. SHRI BEDABRATA BARUA:  
SHRI S. R. DAMANI:  
SHRI P. VENKATASUB-  
BAIAH:  
SHRI KANWAR LAL GUPTA:  
SHRI CHENGALRAYA  
NAIDU:  
SHRI BHOGENDRA JHA:  
SHRI ANBUCHZHIAN:  
SHRI RABI RAY:  
SHRI DEIVEEKAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the question of setting up an Agricultural Commission is under the examination of Government;

(b) if so, when the final decision is likely to be taken in the matter; and

(c) what would be its terms of reference?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). Yes, Sir. The proposal to set up an Agricultural Commission for the purpose of examining the various aspects of agriculture viz, cropping patterns, land tenure, inputs, water use, credit, research and extension, man-power, etc. is under active consideration of the Government.

#### Corporation for Seed Farms

- \*915. SHRI D. N. PATODIA:  
SHRI S. R. DAMANI:  
SHRI BENI SHANKER  
SHARMA:

SHRI D. C. SHARMA:  
SHRI K. P. SINGH DEO:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a proposal has been mooted to set up a Corporation to start and operate Centrally-owned seed farms in the country;

(b) the amount of investment which will be required for setting up the Corporation; and

(c) when a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). There is a proposal to set up a Corporation under the Company Law to run Central State Farms. The details about the investment to be made in the proposed Corporation have not yet been worked out. A final decision is expected to be taken within a couple of months.

#### Participation of Civilian Government Employees in Politics

\*916. SHRI YAJNA DATT SHARMA: Will the Minister of LAW be pleased to state:

(a) whether the need to permit civilian Government employees, barring some categories, to take part in politics was stressed at the Conference on personnel management and administration held in New Delhi in March, 1968; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF LAW (SHRI GOVINDA MENON): (a) Perhaps the Member is referring to the deliberations of the Conference on Personnel Administration held in New Delhi